

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 107(ND)/14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.05.2018**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Pankaj Bhagat, Advocate for R-9

For the Respondent (s): Mr. Naveen Dahiya and Ms. Samriddhi, Advocates
for R-3
Mr. Rohan Yadav, Advocate for R-4

ORDER

It appears that an amendment petition CA 42/2015 had been filed which stood allowed. The annexures are stated to be in the original petition. This is likely to cause confusion. Let convenience compilation be filed by the parties.

To come up on 15th October, 2018.

— sd —

**(Deepa Krishan)
Member (T)**

— sd —

**(Ina Malhotra)
Member (J)**